

**GOVERNMENT OF INDIA  
ROAD TRANSPORT AND HIGHWAYS  
LOK SABHA**

STARRED QUESTION NO:260  
ANSWERED ON:21.07.2009  
CENTRAL ROAD FUND  
Pal Shri Jagdambika;Singh Shri Dushyant

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:**

- (a) the details of proposals received by the Union Government from the States for release of funds under the Central Road Fund during each of the last three years and the current year, State-wise, year-wise;
- (b) the action taken by the Union Government on these proposals alongwith the details of pending proposals during the above period, State-wise and year-wise; and
- (c) the time by which the pending proposals are likely to be cleared?

**Answer**

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS(SHRI KAMAL NATH)

(a) to (c): The proposals received from State Government under Central Road Fund (CRF) are approved keeping in view the prescribed guidelines, utilization of fund, submission of the utilization certificates and progress of the work within the overall allocation of the State. Fresh proposals are invited from States every year.As such there are no pending proposals under CRF in respect of last three years 2006-07, 2007-08 and 2008-09.Approval to the proposals received during the current year will depend on the available Bank of Sanction (BOS) and utilization of fund by the States.

State-wise and year-wise details of proposals received and approved under CRF for the years 2006-07, 2007-08, 2008-09 and 2009-10 (upto 30-06-2009) are laid on the Table of the House as Annexure.